

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-116

New IA-764/2021 New IA-765/2021 IA-2615/2020 IA-4581/2020 IA-3923/2020
IN
IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd

....**OPERATIONAL CREDITOR**

....**RESPONDENT**

SECTION

U/s 9 of IBC

Order delivered on 12.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

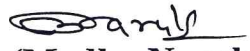
For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.03.2021.


(Madhu Narula)
Court Officer